

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	S. K. M. REAL INFRA LIMITED
2.	Date of incorporation of corporate debtor	27 th December 1999
3.	Authority under which corporate debtor is incorporated / registered	ROC-Mumbai
4.	Corporate identity number of corporate debtor	U45400MH1999PLC123290
5.	Address of the registered office and principal office (if any) of corporate debtor	Raaj Chamber, Plot No. 115-115/ 1 to 3, R. K. Paramhans Marg, Andheri (East) Mumbai MH 400069 IN
6.	Insolvency commencement date of the corporate debtor	10 th March 2022 (Order Published on 14 th March 2023)
7.	Date of invitation of expression of interest	17 th May 2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing skm.cirp@gmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Details can be sought by e-mailing skm.cirp@gmail.com
10.	Last date for receipt of expression of interest	01 st June 2023
11.	Date of issue of provisional list of prospective resolution applicants	06 th June 2023
12.	Last date for submission of objections to provisional list	09 th June 2023
13.	Date of issue of final list of prospective resolution applicants	14 th June 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 th June 2023 (IM, RFRP Document /Evaluation Matrix will be made available after executing confidentiality agreement)
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	The prospective Resolution Applicants are requested to send e-mail to skm.cirp@gmail.com
16.	Last date for submission of resolution plans	06 th July 2023
17.	Manner of submitting resolution plans to resolution professional	Soft copy of Resolution plan to be sent to skm.cirp@gmail.com and Hard copy to be sent in sealed envelope to RP at Plot No. 377, 3 rd Floor, Gandhinagar, Ambazari Road , Nagpur - 440011, Maharashtra, India.
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	21 st July 2023
19.	Name and registration number of the resolution professional	IP Neeraja Kartik, IBBI/IPA-001/IP-P01445/2018-2019/12137
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	CA IP Neeraja Kartik, Nakshatra Insolvency Resolution Professionals Limited, Plot No 377 Nakshatra 4th Floor Gandhinagar Ambazari Road Nagpur MH 440011 IN. neerajakartikip@gmail.com
21.	Address and email to be used for correspondence with the resolution professional	Nakshatra Insolvency Resolution Professionals Limited, Plot No 377 Nakshatra 4th Floor Gandhinagar Ambazari Road Nagpur MH 440011 IN. skm.cirp@gmail.com
22.	Further Details are available at or with	Details can be sought by e-mailing skm.cirp@gmail.com
23.	Date of publication of Form G	17 th May 2023

Date: 17th May 2023
Place: Nagpur

Sd/-
CA IP Neeraja Kartik
IBBI/IPA-001/IP-P01445/2018-2019/12137
Resolution Professional
For S.K.M. Real Infra Limited